

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. N. KARMARKAR
COURT 54 ADDL.SESSION JUDGE
CIVIL CAUSE LIST DATED 17-07-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>S.CT.H.CT. TIME BOUND</u>				
1	CHARITY APPLICATION	100027/2016	Karan Maheshwari And Ors Vs Kamleshkumar Maheshwari And Ors	ALMT Legal
(Main Matter DELAY CONDONATION APPL/0100065/2016)				
Sub Matter: CHAMBER SUMMONS/0100772/2019				
2	CHARITY APPLICATION	100031/2016	Karan Maheshwari And Ors Vs Kamleshkumar Maheshwari And Ors	ALMT Legal
(Main Matter DELAY CONDONATION APPL/0100066/2016)				
Sub Matter: CHAMBER SUMMONS/0100776/2019				
3	CHARITY APPLICATION	100032/2016	Karan Maheshwari And Ors - Dealy Appli. No. 85 Of 2016 Vs Kamleshkumar Maheshwari And Ors	ALMT Legal
(Main Matter DELAY CONDONATION APPL/0100085/2016)				
4	CHAMBER SUMMONS	100772/2019	Karan Maheshwari And Ors Vs Kamleshkumar Maheshwari And Ors	Abhishek Prabhu
(Main Matter CHARITY APPLICATION/0100027/2016)				
5	CHAMBER SUMMONS	100776/2019	Karan Maheshwari And Ors Vs Kamleshkumar Maheshwari And Ors	Abhishek Prabhu
(Main Matter CHARITY APPLICATION/0100031/2016)				
<u>HEARING</u>				
6	CHARITY APPLICATION	100016/2017	Shri Kusumakar Desai And Ors Vs Ambadas Namdeo Pawar And Ors	Anand J. Shinde And Dimple N. Rathod
(Main Matter STAY APPLICATION/0100071/2017)				
Sub Matter: STAY APPLICATION/0100071/2017				
Sub Matter: MISC APPLICATION/0100043/2018				

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7	STAY APPLICATION	100071/2017	Shri Kusumakar Desai And Ors Vs Ambadas Namdeo Pawar And Ors	Anand J. Shinde And Ms Dimpal N. Rathod
(Main Matter CHARITY APPLICATION/0100016/2017)				
Sub Matter: CHARITY APPLICATION/0100016/2017				
8	GUARDIAN PETITION	100068/2018	Arun Cardoza S/o. John Cardoza 2. Mrs. Mareika W/o. Arun Cardoza Vs Swapnil Meshram	Moin Khan
9	MISC APPLICATION	100043/2018	Shri Kusumakar Desai And 8 Ors Vs Ambadas Namdeo Pawar And 5 Ors	Anant Dhoniba Sonawane
(Main Matter CHARITY APPLICATION/0100016/2017)				
10	MISC APPLICATION	100069/2018	Mr. Hormaz Erach Mehta in Mental Health Pet.14 of 16 Vs No	M/s. Markand Gandhi and Co
(Main Matter M H PETITION/0100014/2016)				
